

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 224
(IB)-611/ND/2022
IA-6323/2023

IN THE MATTER OF:

Sarda pipes and Fittings Pvt. Ltd.

...

Appellant/Petitioner

Versus

SFS Fire and Security Pvt.Ltd

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 20.03.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant :

For the Respondent : Adv. M.L.Garg, in IA-6323/2023

For the IRP : Adv. Pankaj Agarwal, Adv. Shashwat Srivastava
for IRP Mr. Amit Agarwal

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 09.05.2024.

Sd/-
(COURT FFICER)